

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:742

ANSWERED ON:04.08.2011

JOB CARDS UNDER MGNREGS

Ganpatrao Shri Jadhav Prataprao;Singh Baba Shri K.C.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether persons working under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have not been provided with job cards in some parts of the country including Maharashtra;
- (b) if so, the details thereof reaction of the Government thereto;
- (c) whether there has been difference between the number of people provided with job cards and the number of people who demanded employment under the Scheme;
- (d) if so, the details thereof during each of the last three years; and
- (e) the steps being taken by the Government to provide guaranteed employment to each family under the Scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): 69 complaints regarding job cards not being provided to workers under MGNREGS have been received in the Ministry of which three relate to Maharashtra. Details are given in Annexure-I. As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned state Governments for taking appropriate action as per law. In complaints of serious nature, the Ministry deposes National Level Monitors (NLMs) to investigate the complaints. Reports of the NLMs are shared with the concerned State Governments for taking corrective action.

(c) to (e): Para 1 of Schedule-II of Mahatma Gandhi NREGA stipulates that adult members of every household who reside in rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. Under Para 9 of Schedule II of the Act, the household also has to submit application for work to be entitled to receive employment. Therefore, the number of households having job cards and provided employment has to be seen against the number of households who demanded employment. Details of the number of households possessing job cards and the number of households provided employment during the last 3 years as furnished by States/UTs, is given in Annexure-II.